

Central Electricity Regulatory Commission

3rd & 4th Floor, Chanderlok Building, 36, Janpath,
New Delhi-110001

Tel: 23353503, Fax: 23753920

Public Notice

April 10, 2018

Subject: Invitation of comments/suggestions on staff paper on “Revised Methodology for Application of the Escalation Rates for Payment”.

Dear Stakeholders,

In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees, the Central Electricity Regulatory Commission (CERC) notifies various escalation rates, every six months, for the purpose of payment.

A Staff Paper titled above has been prepared for addressing the lag in the application of the escalation rates.

The proposal in the Staff Paper is based on independent thinking of the staff and does not necessarily reflect the views of the Commission.

Stakeholders are requested to submit their views and suggestions on the Staff Paper latest by **May 10, 2018**.

Sd/-
(Sanoj Kumar Jha)
Secretary